



petition, petitioner was called upon by the respondents authorities to participate in the counselling for the selection of Inter Trained Teacher Appointment 1 to 5 (2015-16) in the month June, 2019. The petitioner participated in the counselling conducted by the respondent and resultantly he was appointed on the post of Inter Trained Teacher vide Memo No.1414 dated 20.07.2019. The petitioner submitted his joining and he is posted at UMS Kunjbona, Maslaiya, Dumka vide Memo No.1509 dated 02.08.2019. The said two letters are on record in the supplementary affidavit.

Mr. Ankit Kumar, A.C. to S.C. Mines I, learned counsel for respondents-State accepts the position.

In view of above fact, this writ petition has become infructuous.

Accordingly, this writ petition is disposed of as infructuous.

**(Sanjay Kumar Dwivedi, J.)**

Anit